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23.9.1993

RA 322/93 in Dr. M. R. Prabhakar
OA 1258/91 vs.
Union of India

Present : Shri S. S. Tiwari, counsel for petitioner.

This application is dismissed as not pressed.

Infolag
(S. R. Adige)
Member (A)

as

Malimath
(V. S. Malimath)
Chairman

(5)

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